

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

✓ CP/TCP/CSP/CSA/TCSP/TCSA/NO. 460 / (MAH) / 2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

NAME OF THE PARTIES: M/s. *Sandeep Steels Pvt. Ltd.*

vs.
Milton Engineering Works Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
22.	<i>Shivangi Roy.</i>	Advocate i/b Law Chamber of Siddharth Murarka.	<i>Shivangi Roy.</i>

ORDER

1. This Petition has been transferred from Hon'ble High Court.
2. The Ld. Rep. of the Petitioner is present and seeking time to comply the statutory Form No. 5 to be served on the other side. Time is granted.
3. Adjourned to **12th June, 2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **17.04.2017**